

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
(DEPARTMENT OF SPORTS)**

**LOK SABHA
UNSTARRED QUESTION NO. 1589
ANSWERED ON 26.07.2022**

Developing Sports Infrastructure

1589. SHRI M.K. RAGHAVAN:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether the Government has any schemes for development of sports infrastructure facilities and if so, the details thereof;

(b) whether the Government has any schemes to fund for development of existing sports infrastructure of cities and if so, the details thereof;

(c) whether the Government has any plans to develop any sports infrastructure for Kozhikode and if so, the details thereof and the plans entered into for Kozhikode; and

(d) whether the Government has any plans to provide financial assistance for development of sports infrastructure in schools along with the details of the projects under consideration at Kozhikode?

**ANSWER
THE MINISTER OF YOUTH AFFAIRS & SPORTS
{ SHRI ANURAG SINGH THAKUR }**

(a) 'Sports' being a State subject the responsibility for creation/upgradation of sports infrastructure facilities in cities, schools and Kozhikode rests with the State/Union Territory Governments. Central Government supplements their efforts by bridging critical gaps. However, under the "Utilization and Creation/Upgradation of Sports Infrastructure" vertical of the Khelo India Scheme, this Ministry renders financial support for creation of basic sports infrastructure such as sports complex, synthetic athletic tracks, synthetic hockey fields, synthetic turf football grounds, multipurpose halls, swimming pools, etc. along with sports equipment.

(b) to (d) No, sir.
